

alcoholism on the Rajendra Prasad Government Medical College Campus and to suggest immediate de-addiction measures. Accordingly, the Ministry has issued orders for constitution of above mentioned Committees.

Changes in mid-day meal scheme

1870. SHRI MAHENDRA MOHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the mid-day meal scheme, an important component of primary education initiated by the Centre, has not been implemented properly and hygienically by the States;

(b) whether Government is aware that due to shortage of teachers in primary schools the study and scheme both are suffering; and

(c) if so, what changes will be made in the existing schemes and whether parents of students will also be made stake-holders in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (c) Under the Guidelines of the Mid-Day Meal Scheme (MDMS) elaborate arrangements have been made to ensure that children of primary and upper primary classes (I-VIII) Government, Government aided and Local Body schools and Centres of Education Guarantee Scheme (EGS)/Alternative and Innovative Education (AIE) including Madarsas and Maqtabas, supported under Sarva Shiksha Abhiyan (SSA) get nutritious and hygienic hot cooked mid-day meal. During the financial year 2008-09, on an average 10.79 crore children per day availed mid-day meal. The MDMS Guidelines stipulate that under no circumstances the teachers will be assigned responsibilities, which impede or interfere with teaching learning process in schools. Their involvement in the programme is limited to ensure that good quality, wholesome food is served to children and actual serving and eating is undertaken in a spirit of togetherness, under hygienic conditions and in an orderly manner in about 30-40 minutes. The guidelines also provide for active participation of parents through Village Education Committee, Parent Teacher Association, School Management and Development Committee, Mother's Committee, etc. to monitor the (i) regularity, wholesomeness, quality of meal, (ii) cleanliness in cooking serving of mid-day meal and (iii) social and gender equity in serving mid-day meal etc. As and when, any complaint is brought to the notice of the Government, the concerned State Government/UT Administration is asked to conduct a suitable enquiry into the complaint and to take appropriate action against the responsible person (s) and initiate corrective measures to avoid recurrence of such incidents in future.

Establishment of IISERs

1871. SHRI KANJIBHAI PATEL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state: